

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 92 of 2014

Dated: 19th December, 2016

In the matter of :

**DNH Power Distribution Co. Ltd.
Versus
NTPC-SAIL Power Co. Ltd. & Anr.**

... Appellant(s)

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **16th January, 2017.**

Court Master

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